

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 11.10.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

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PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

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IN THE MATTER OF : Cochin Shipyard Ltd & Anr

MAIN PETITION NUMBER : CP/IB/738/2018

(IA/MA) APPLICATION NUMBERS

IA/891/IB/2020, IA/846(CHE)/2021

IA/242(CHE)/2022, IA/408(CHE)/2022

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ORDER

The Learned Counsels from both sides appeared through video conferencing mode.

At the request of both the parties, let this matter be posted on 15.11.2022 for further hearing.

  
(JUSTICE RAMALINGAM SUDHAKAR)  
PRESIDENT

  
(SAMEER KAKAR)  
MEMBER (TECHNICAL)